

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4525
ANSWERED ON:23.12.2005
MAHESHWAR POWER PROJECT
Masood Shri Rasheed

Will the Minister of POWER be pleased to state:

- (a) whether the rehabilitation of villages which are likely to be affected due to implementation of Maheshwar Hydro Power Project, has been done;
- (b) if so, the details thereof;
- (c) whether any irregularity/misuse of funds has come to the notice of the Government in implementation of this project;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereon?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS(SHRI PRIYA RANJAN DASMUNSI)

(a) to (e) : Maheshwar Hydro Power Project was under hold and till March, 2004, Rs. 27.7 crores has been spent towards Rehabilitation & Resettlement (R&R). Under the revival package, Madhya Pradesh State Electricity Board (MPSEB) has been requested to carry out this work on behalf of Shree Maheshwar Hydro Electric Project. Under the revival package, special trust account has been created and developers are required to submit reconciliation statement periodically to ensure proper utilization of funds.